

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) (a) to (c) The exercise for revision of the National Health Policy has been initiated and will be finalised only after taking into account the views of State Governments, experts and all concerned.

(d) To control various communicable and non-communicable diseases, the Government is implementing National Control Programmes for Malaria, T.B., Leprosy, AIDS, Blindness, Cancer etc. The Reproductive and Child Health Programme is directed towards specific health needs of women and children.

Financial Assistance to Sugar Mills

285. DR. LAXMINARAYAN PANDEY :

SHRI TEJVEER SINGH :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the total production of sugar from the sugar mills in both private and cooperative sectors in Madhya Pradesh and Uttar Pradesh; during each of the last three years till date; and

(b) the financial assistance provided to each State to improve the condition of those mills incurring losses during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) The total production of sugar from the mills in both private and cooperative sectors in Madhya Pradesh and Uttar Pradesh during each of the last three sugar years (October-September) is given below :-

State	Seasons (In MTs.)		
	1995-96	1996-97	1997-98
Madhya Pradesh	112965	79819	65008 (Provisional)
Uttar Pradesh	3721316	3475323	3386916 (Provisional)

(b) Central Government does not provide any financial assistance to the State Governments for improving the condition of the sugar mills incurring losses. It, however, provides loan assistance from the Sugar Development Fund (SDF) to sugar units for undertaking cane development and modernisation/rehabilitation activities. The position of disbursement of funds from

SDF for cane development and modernisation to sugar units in Uttar Pradesh (UP) and Madhya Pradesh (MP) during the last 3 years is as follows :-

Year	(Rs. in lakhs)			
	Cane Development		Modernisation	
	U.P.	M.P.	U.P.	M.P.
1995-96	146.43		2670.70	
1996-97	128.09		2994.30	
1997-98	377.69	59.38	4273.60

Oil Refinery in Orissa

286. SHRI TATHAGATA SATPATHY :

SHRI RANJIB BISWAL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government are aware of the inordinate delay in the establishment of oil refineries at Haridaspur and Paradeep and some other places in Orissa;

(b) if so, whether these proposals have been lying pending since long;

(c) if so, the reasons therefor;

(d) the stages at which these proposals stand; and

(e) the steps being taken to clear these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (e) Government has already approved the proposal of IOC to set up a 9 MMTPA refinery at Abhaychandarpur near Paradip in Orissa in July 1998 in Joint Venture with Kuwait Petroleum Corporation (KPC), at an estimated cost of Rs. 8270 crores including foreign exchange component of Rs. 2484 crores (May 1998 Prices). The IOC equity contribution in the project would be Rs. 860 crores. The project is scheduled to be completed in 48 months.

Governments has also given LOI's to M/s. Nippon Denro Ispat Limited (now Ispat Industries Limited) to set up a 9 MMTPA refinery project and to M/s. Ashok Leyland to set up a 2 MMTPA lube refinery project in Orissa.